

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 11.06.2021

**ORDER NO. 76 of 2021**

Hon'ble President may be pleased to partially modify the roster order no. 58 of 2021 for **CESTAT, Bangalore** for the period **14.06.2021 to 25.06.2021** as follows:

CORAM	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From <b>14.06.2021</b> to <b>25.06.2021</b>	Customs, Excise and Service Tax Division Bench matters.

Note:

1. In the event of adjournment of matters for any reason, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



**(Bineesh Kumar K. S.)**  
**Registrar**

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**Deputy Registrar**